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## विवरण 🎞

# उन ग्रःवेदन-पत्नों की राज्यवार संख्या जो प्राप्त हुए, जिन पर विश्वार किया गया ग्रीर जिन पर निर्णय लिया गया।

# ग्रावदन पत्नों की संख्या

(15-7-1987 को स्थिति)

क०सं० राज्य	श्राप्त हुए			सं०* द्वारा
1. तमिलनाडु	13	13£	7	2
2. उत्तर प्रदेश	2	2	1	1
3. पंजाब	6	6	4	2
जोड़ :	21	21	12	5

<sup>\*</sup> जां० सं०--जांच समिति

744. [Transferred to the 4th August, 1987].

#### Cell for complaints at FCl Headquarters

745. SHRI PAWAN KUMAR BAN SAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether there is any machinery/Cell at the FCI Headquarters to look into the complaints received from different places and people about the malpractices committed by the officers and the staff in the Zonal, Regional and District Offices as well as in the field that causes tremendous loss to the Corporation;
- (b) if so, what is the composition thereof; and
- (c) the number of complaints received and disposed of in 1986?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) and (b) The machinery at the FCI Headquarters to look into complaints consists of special squads Bet-up in the Vigilance, Stocks & Sates and Quality Control Divisions. The squads function under the respective heads of divisions.

(c) 748 complaints were received and 450 disposed of during the year 1986.

## Representation of ex-servicemen ia FCI Punjab

746. SHRI PAWAN KUMAR BANSAL: Will the Minister of FOOD-AND CIVIL SUPPLIES be pleated to state:

- (a) the total number of gazetted and nongazetted employees employed by FCI in Punjab; and
- (b) the number of Ex-servicemen presently in employment in each of the two categories?

THE MINISTER. OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) and (b) The total number of employees category-wise employed by FCI in Punjab and the number of ex-servicemen in each category is indicated below: -

Category of employees	Total No. of No. of ex- employees service men		
Ī	43	4	
II	431	_	
III	5490	120	
IV	3292	944	

#### **Survey of Marine Resources**

747. SHRI SUBAS MOHANTY: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have conducted any survey of marine resources that exist between 100 to 200 mile limit in our ocean waters.
- (b) what is the approximate quantity available in this zone; and
- (e) what are the reasons for not exploiting this zone?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The Fishery Survey of India has been surveying the fishery resources of our Exclusive Economic Zone including areas between 100-200 miles limit and beyond.

- (b) The fishery resources in the 300-200 miles Zone has been estimated at about 5 lakh tonnes.
- (c) Lack of suitable resources, specific fishing vessels such as tuna long liners, tuna purse seiners etc. and requisite facilities and technology for processing and export of tun\*

etc. are the major constraints in the exploitation of this zone.

to Questions

#### Fishing by Joint venture and Charter Trawlers

748. SHRI SUBAS MOHANTY: Will the Minister of AGRICULTURE be pleased to state:

- (a) what was the consensus ar rived at the meeting called to dis cuss the problems created by the new fishery policy of Government on. June 8th, 1987;
- (b) whether it is a fact that Government have recognised the need to restrict further shrimp fishing by big boats;
- (c) the areas in which joint venture and charter trawlers are supposed to fish; and
- (d) whether any action has been taken to implement the suggestions made at this meeting?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The following were the important recommendations made by the Hon'ble Members in the meeting:-

- (i) It was suggested that operation of chartered vessels should be allowed only beyond 50-60 miles, even 100 miles from the shore.
- (ii) It was felt that in connection with charter, depositing of 20 per cent value of the catch in advance would be difficult for the foreign collaborator.
- (iii) Deep sea fishing vessels should be operated keeping the interest of the poor fishermen in view.
- (iv) Cold storages may be put up in suitable places in order to store fish and release them gradually depending on demand.
- (b) Yes, Sir.